

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 5407- JK (LD) of 2026

DATED:- 23 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 23.04. 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (ACS), Agriculture Production Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 5407- JK(LD) of 2026 dated 23.04.2026.

S.No	Title of Case	OIC
1	WP (C) No. 2667 of 2025 titled Union Territory of Jammu and Kashmir and Anr Vs Dharminder Singh before the Hon'ble Supreme Court of India	Sh. Ashwani Kumar Sharma, Joint Director of Agriculture (Inputs), Jammu
2	T.A No. 2809/2020 titled Ram Paul vs. U.T of J&K and others.	Sh. Aman Jyoti Sharma, Joint Director, State Land Use Board (SLUB), Jammu
3	T.A No. 8395/2021 in SWP No. 2873/2015 titled Jagdish Raj Sharma vs. State and others.	
4	T.A No. 1055/2020 in SWP No. 1793/2016 titled Sanjeev Kumar vs. State and others.	
5	T.A No. 137/2023 in SWP No. 836/2016 titled Shazia Andleeb Reyaz vs. Agriculture Production Department and another.	
6	T.A No. 2564/2021 in SWP No. 2565/2011 titled Sajad Ahmad Hurrah vs. U.T and others	

